

down. The shortage of unfiltered water supply in Delhi and New Delhi is due to change in the course of the river which has moved away towards the eastern bank. Consequent upon this change, there is shortage of water every year during summer months on the western bank to feed the irrigation pumps. Constant dredging which is now being done in the intake channel has improved the position of supply of unfiltered water. This is, however, a temporary expedient and the question of finding a permanent solution to this problem is under the consideration of Government.

Attack by Hostile Nagas

2140. Shri P. C. Borooah: Will the Prime Minister be pleased to state:

(a) whether it is a fact that an armed gang of 150 hostile Nagas attacked the village of Nachangjal in N. C. Hills on or about 26th April, 1962 and kidnapped two forest guards;

(b) if so, what casualties, if any, were involved in the incident; and

(c) what action has been taken to secure the release of the forest guards?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) On 26th April, 1962 a party of Naga hostiles raided Nachangjal village in Cachar District of Assam and kidnapped 2 villagers. The kidnapped persons were not forest guards.

(b) and (c). The two kidnapped persons were released by the hostiles on 29th April, 1962 prior to the party's escape into Pakistan. A hostile who took part in the raid has been taken into custody.

Haj Pilgrims from Kerala

2141. Shri Koya: Will the Prime Minister be pleased to state:

(a) the number of Haj pilgrims proceeding from Kerala each year during the last five years;

(b) the number of Moallims allowed to them in Mecca;

(c) whether Government are aware of the fact that Kerala Hajis are put to much difficulties and hardships due to the monopoly of Moallims; and

(d) if so, the steps Government propose to take in the matter?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a)

1957	826
1958	1227
1959	1504
1960	1224
1961	1765

(b) Two.

(c) and (d). No complaint has been received in the recent past regarding difficulties experienced by Kerala Hajis due to the monopoly of Moallims. The Government of India are, however, aware that there is a general feeling among Indian pilgrims that they should be left free to select their own Moallims in Saudi Arabia. The question of having the monopoly system of Moallims changed is being pursued.

Indo-British Collaboration for Tea Marketing

2142. Dr. Ranen Sen: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have allowed the formation of an Indo-British collaboration for tea marketing business;

(b) if so, the names of the collaborating Indian and British firms;

(c) the reasons for allowing foreign capital to operate for a marketing business;

(d) whether the said firm has approached Government for financial help;

(e) whether Government are considering to give financial help in the shape of loan etc. to the said firm; and

(f) if so, the conditions which cover the interests of the British counterpart of the collaboration?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Yes, Sir, for setting up a packaging company has incidentally, been allowed only 49 per cent. of the issued equity capital.

(b) Messrs. Tata Industries Private Limited Bombay and Messrs James Finlay and Co., Ltd., Calcutta, a company incorporated in the U.K.

(c) The collaboration arrangement was approved in order to help arrest sale of adulterated teas for internal consumption and also to earn additional foreign exchange by the export of more packet teas. The foreign Company has incidentally, been allowed only 49 per cent. of the issued equity capital.

(d) and (e). No, Sir.

(f) Does not arise.

Hostile Nagas

2143. Shri Hem Barua: Will the Prime Minister be pleased to state:

(a) whether it is a fact that Naga hostiles of late have established contacts with the Chinese through the help of Burmese Communist rebels; and

(b) if so, the nature of these contacts and the measures taken to counteract them?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) The Government have no such information.

(b) Does not arise.

आमला, मध्य प्रदेश में कागज का कारखाना

२१४४. श्री चांडक : क्या वाणिज्य तथा उद्योग मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आमला-जिला बेतूल (मध्य प्रदेश) में कागज बनाने का कोई कारखाना खोला जा रहा है ;

(ख) यदि हाँ, तो क्या यह कारखाना सरकारी क्षेत्र में खोला जा रहा है या गैर-सरकारी क्षेत्र में; और

(ग) यदि यह गैर-सरकारी क्षेत्र में खोला जा रहा है, तो इसका लाइसेंस किसे और कब दिया गया है ; और

(घ) इस योजना की रूपरेखा क्या है ?

वाणिज्य तथा उद्योग मन्त्रालय में उद्योग मन्त्री (श्री कानूनगो) (क) से (घ) उद्योग (विकास एवं नियमन) अधिनियम, १९५१ के अन्तर्गत आमला जिला बेतूल, मध्य प्रदेश में कागज की मिल खोलने के लिये कोई लाइसेंस नहीं दिया गया है। मेसर्स ओरियण्ट पेपर मिल्स नामक एक प्राइवेट पार्टी के लिये अमलाइ, जिला शहडोल, मध्य प्रदेश में एक कागज मिल खोलने का लाइसेंस १२ जून, १९५६ को मंजूर किया गया है। इस मिल की उत्पादन क्षमता ४८,००० टन कागज तथा गत्ता प्रतिवर्ष तैयार करने की होगी।

Scales of Pay in Rubber Board

2145. Shri Maniyangadan: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 2623 on the 28th August, 1961 and state:

(a) whether the Rubber Board has since made proposals for revision of pay scales of the employees of the Board in accordance with the recommendations of the Pay Commission;

(b) whether the proposals cover all the employees of the Board;